

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/269(CHE)2022
NAME OF THE PETITIONER(S) : Sunwin Papers
NAME OF THE RESPONDENTS : Sivadarshini Papers Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Shri. P Raja Sekaran, Petitioner in person.

Ld. Counsel Shri. Sasank Iyer for the Respondent.

Written synopsis of arguments filed in terms of the order dated 06.06.2024.

Arguments on behalf of the Petitioner advanced.

There is a stay from Hon'ble High Court on the appeal filed under Section 37 of the Arbitration and Conciliation Act.

Ld. Counsel for the Respondent is directed to place the orders of Hon'ble High Court updating the status.

List the petition for hearing on **12.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)